## Annexure – 7

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP ; NOT APPLICABLE List of

## creditors as on: 08/05/2024

List of operational creditors (Government dues)

(Amount in₹)

## NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	